

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 123**  
**(IB)-982(PB)/2020**

**IN THE MATTER OF:**

PNB Housing Finance Ltd.

.... Applicant/petitioner

v.

M/s. Tulsiani Constructions & Developers Ltd.

.... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code**

**Order delivered on 07.12.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**


**PRESENT:**

For the Petitioner

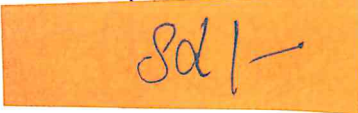
Mr. Mithilesh Kumar Pandey & Ms. Aliya Durafshan,  
Advts.

**ORDER**

At request of the parties, list the matter for hearing on **12.01.2021**.



**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**



**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**

07.12.2020  
Ritu Sharma